

[Translation]

Handicapped Children

*235. SHRI ANNASAHIB M.K. PATIL :
SHRI S. AJAY KUMAR :

Will the Minister of WELFARE be pleased to state :

(a) the percentage of handicapped school-going children to the normal school-going children in the country;

(b) the details of steps taken by the Government to encourage the handicapped children for going to the schools; and

(c) the total amount allocated for the welfare of the handicapped children in the country particularly in Maharashtra during 1996?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) A statement is attached.

(b) The following are the major schemes under which the handicapped children are encouraged to attend the schools 9 :

- (i) Assistance to Organisations for disabled persons;
- (ii) Establishment and Development of Special Schools; and
- (iii) Integrated Education for Disabled Children.

(c) State-wise allocation is not made. However, during 1995-96 an amount of Rs. 68.69 lakhs was released to the Non-Governmental Organisations working for the welfare of Handicapped Children in the State of Maharashtra.

Statement

According to the survey conducted by the National Sample Survey Organisation in 1991, the educational level of handicapped children in rural and urban areas is as follows :

(Per thousand population)

	Not literates	Upto primary level	Middle level	Secondary level and above
Rural	701	203	53	35
Urban	462	298	110	123

As per the Selected Educational Statistics 1995-96, brought out by the Ministry of Human Resource Development, the gross enrolment ratios for the year 1994-95 were as follows :

Primary (1 to 5)	104.3
Upper Primary (5 to 8)	67.6

Note : The gross enrolment ratio is defined as the percentage ratio of the enrolment in the respective classes to the estimated child population in the corresponding age groups.

[English]

Earthquake Victims

*236. SHRI MADHAVRAO SCINDIA :
SHRI SATYAJITSINH DULIPSINH GAEKWAD :

Will the Minister of AGRICULTURE be pleased to state :

(a) the progress so far been made for the resettlement and rehabilitation of the earthquake victims of Latur-Osmanabad belt;

(b) whether most of the houses built for resettlement of the victims have been lying vacant owing to threat of recurrence of earthquakes in the area where frequent tremors have since been felt; and

(c) if so, the number of details of such vacant houses in different areas?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The Government of Maharashtra is implementing the Maharashtra Emergency Earthquake Rehabilitation Programme (MEERP) for the social and economic rehabilitation of people affected by the Maharashtra earthquake of 1993. The MEERP comprises the components of reconstruction and repair of damaged houses, infrastructure development, economic, social and community rehabilitation and technical assistance. A statement indicating the progress made in the implementation of various components under the Programme is enclosed.

(b) and (c) Out of 16963 houses completed so far 5566 houses are lying vacant as these have not been handed over to the beneficiaries, pending completion of civil amenities and infrastructure in the villages. However, there is no report of any house remaining unoccupied on account of apprehension of recurrence of earthquakes.